

IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated : 20.08.2024

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (09:45 AM to 05:00 PM) within a week from today. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 168/13	Sri Shambhu Baishya -vs- Sri Narayan Talukdar	Mr BD Deka	Signed
2.	RSA 113/09	Sri Utpal Chandra Das -vs- Sri Narakanta Deka & Anr	Mr A Sattar Mr P Singh Mr Z Mukit Mr RP Singh	None appeared at the time of hearing
3.	RSA 176/09	On the death of appellant No.1, his legal heir Smti Anima Kalita & Anr -vs- Toseswar Sarmah & Ors	Mr PS Deka, Sr. Adv Mr B Bhagwati Mr I Choudhury Mr RL Chutia Ms BM Bhuyan	Ms A Neog Mr N Choudhury
4.	RSA 8/11	Shri Jayanta Kumar & Ors -vs- Shri Harendra Kumar Nath	Mr MK Choudhury, Sr. Adv. Mrs N Dutta Mr A Borkataki Mr A Deka	Signed
5.	RSA 153/09	Sri Maniram Hazarika & Ors -vs- Sri Khitish Chandra Phukan & Anr	Mr TJ Mahanta, Sr. Adv. Ms P Bhattacharya	Signed
6.	RSA 114/04	On the death of the appellant No.1, his legal heirs Jamila Begum & Ors -vs- On the death of the respondent No.1, his legal heirs Smt. Deepa Khurshid & Ors	Mr BC Das, Sr. Adv. Mr JH Saikia	Mr S Ali Mr A Iqbal
7.	RSA 300/14	Sri Debabrata Choudhury -VS- Smti Mala Choudhury & Ors	Ms D Choudhury Mr AK Paul	[For R- 1 to 3]: Mr BD Deka Mr P Sundi [For R- 4,5,6,10 & 13]: Signed
8.	RSA 233/12	On the death of the appellant No.1, her legal heirs Majamil Ali Laskar & Ors -vs- Md. Siraj Ali & Ors	Mr SK Ghosh Mr K Mira	Mrs R Choudhury Ms SS Zia
9.	RSA 50/11	Smt. Raju Bala Deka & Ors -vs- Sri Kandarpa Deka & Ors	Mr BD Deka Mr A Bhatra Mr B Sarma Mr BC Talukdar Mr P Sundi Ms R Baruah	Mr S Ali Mr I Iqbal Mr G Bordoloi Mr M Alam Mrs M Nath


20.8.24
Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court, Guwahati


20/08/24